

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:333
ANSWERED ON:21.11.2000
TRANSFER POLICY IN DDA AND SLUM WING
ASHOK NAMDEORAO MOHOL

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether there is any policy regarding transfer of employees dealing with the public in DDA and slum wing;
- (b) if so, whether the same is being violated by DDA and slum wing;
- (c) if so, the names of the administrative and technical officials working for more than three years on the same seat in a particular office and not transferred out of zone/circle office for more than five years;
- (d) whether the Government are aware of the fact that transferred officials are managing to stall their transfer on returned back on the same seat within a year with the connivance of higher officers;
- (e) if so, the action taken against the officers responsible for not transferring the officials who complete their tenure at one place as per the transfer policy norms; and
- (f) the effective steps taken by the Government to implement the transfer policy in DDA and slum wing?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

- (a)to(c): DDA has reported that as per general policy, officials working in the sensitive seats are transferred under rotational transfer scheme to non-sensitive seats after a period of 2-3 years. Transfer can be made even before this period on the recommendation of the Vigilance Department. So far as technical and administrative staff is concerned, a few officers at the level of Director/Deputy Director/Executive Engineer (Civil) & (Electrical)/Superintending Engineer (Civil) & (Electrical) are working on the same seat for more than three years due to exigencies of work. The Slum & J.J. Department of M.C.D. has reported that employees are transferred as per policy/guidelines and exigency of services. In some cases, in the public interest some employees are retained beyond the prescribed period. Thus certain officers of the level of Assistant Engineers and above could not be transferred in due time.
- (d): According to information given by DDA and Slum Wing, no such case has come to notice.
- (e): Question does not arise in view of (d) above.
- (f): The DDA and the Slum and J.J.Department of M.C.D.have reported that normally transfers are made as per the transfer policy, though exceptions can be there on grounds of complaints, recommendations of the Vigilance Department and exigencies of work.